

state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.14 hrs.

ESTIMATES COMMITTEE

[English]

Fifty-First Report

SHRIMATI CHANDRA TRIPATHI (Chandauli): I beg to present the Fifty-First Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Forty-fourth Report of the Committee (8th Lok Sabha) on the Planning Commission's System and Procedure for appraisal of Plan schemes.

12.15 hrs

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES

[English]

Reports of study tours

SHRI RAM RATAN RAM (Hajipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Report of the Study Tour of Study Group I of the Committee on its visit to Bombay, Bangalore, Coimbatore, Ooty, Mysore and Hyderabad during October, 1987.

(ii) Report of the Study Tour of Study Group II of the Committee on its visit to Guwahati, Shillong, Imphal and Calcutta during October, 1987.

COMMITTEE ON GOVERNMENT ASSURANCES

[English]

Ninth report

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Government Assurances.

12.16 hrs

MOTION OF NO-CONFIDENCE IN THE
COUNCIL OF MINISTERS

[English]

MR. SPEAKER: I have to inform the House that I have received 3 identical notices of Motion of No-Confidence in the Council of Ministers under Rules 198 from Sarvashri C. Madhav Reddy, Basudeb Acharia, Mohd. Mahfooz Ali Khan, Dinesh Goswami, Piyus Tiraky, Prof. Madhu Dandavate, Sarvashri Indrajit Gupta, H.A. Dora, V. Kishore Chandra S.Deo, Mewa Singh Gill, Bhai Shaminder Singh, Dr. Datta Samant, Shri N.V.N. Somu, Dr. A.K. Patel and Shri C. Janga Reddy.

Shri C. Madhav Reddy is the first signatory in all the three notices. The Motion reads as follows:

"This House expresses its want of confidence in the Council of Ministers."

May I request those Members who are in favour of leave being granted to this Motion to rise in their places.

As not less than 50 Members have risen in support of the Motion, leave is granted. The discussion may be taken up immediately.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L BHAGAT): The Government want that we